

10/5/2001

None present for the applicant.

Put up the case
for admission on 4/6/2001.

Gopal Singh
Adm. Member

MA for
amended OA
not filed

28/5

04-6-2001

Mr. Y. K. Sharma, Counsel for the
Applicant.

List the O.A. for admission -
hearing on 16-7-2001. In the meantime
M.A. for amended O.A. be filed in
view of the order dated 09-4-2001.

3m
A. K. MISRA
Judl. Member

16/7/2001

Mr. Y. K. Sharma, Counsel for the applicant.

Post on 19/07/2001 for
admission.

hnp
A. P. NAGRATH
Adm. Member

RN
(B. S. RAKOTE)
Vice Chairman

14/7/2001

Mr. Y. K. Sharma, Counsel for the applicant.

Learned Counsel for the applicant
submits that he wants to withdraw this application.
By recording the above statement,
the application is dismissed as withdrawn with
liberty to file a fresh application subject to
objections of the respondents.

hnp
A. P. NAGRATH
Adm. Member

Part II and III destroyed
in my presence on 16-5-07
under the supervision of
section officer (I) as per
order dated 13/3/02

hnp
(B. S. RAKOTE)
Vice Chairman

16/4
Section officer (Record)

MA for
amended
OA not
filed
✓

RCog
25/7

25/7
Certificate along with
ORs and Annex sent to
R1 to R3 vide no. 297
to 299. dt. 6/8/07
AD Rm. vide no. 297
to R-3 dt. 2/10